

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 3821/2015

M.A. No.3535/2015

M.A. No.3486/2015

This the 27th day of January, 2016

Hon'ble Shri Sudhir Kumar, Member (A)

Hon'ble Shri Raj Vir Sharma, Member(J)

1. Dr. Khan Sufiyan Mehboob,
S/o Mehboob Khan, Aged about 26 years,
R/o C-36, Z-I, C-Block, Dilshad Garden,
Delhi – 110095, working as Junior Resident Doctor in
Guru Teg Bahadur Hospital.
 2. Dr. Anu D/o Jai Singh, Aged about 26 years,
R/o C-28, Z-3, Top Floor, C-Block, Dilshad Garden,
Delhi -110095,
working as Junior Resident Doctor in Guru Teg Bahadur
Hospital ...Applicants
- (By Advocate: Shri Hemendra Sharma for Ms.Aishwarya Bhati)

Versus

1. Govt. of NCT of Delhi, through its Secretary,
Department of Health and Family Welfare, 9th Level
'A' Wing, Delhi Secretariat, I.P. Estate,
New Delhi – 110002
2. The Director, Directorate of Health Services,
Govt. of NCT of Delhi, F-17, Karkardooma,
Delhi – 110032
3. Medical Superintendent, Guru Teg Bahadur Hospital
Govt. of NCT of Delhi, Dilshad Garden,
Delhi – 110095. .. Respondents

Order (oral)

Per Sudhir Kumar, Member (A)

Learned proxy counsel for the applicants seeks leave & permission to withdraw the present O.A., which permission is granted, and the O.A., along with both the associated M.As, are dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)
/kdr/

(Sudhir Kumar)
Member (A)